

- (b) if so, the details of norms related to income eligibility under this scheme;
- (c) whether the standards of norms related to income under this scheme have been revised during the last and this current financial year and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) to (c) The Government of India has launched Pradhan Mantri Awas Yojana (PMAY) - Housing for All (Urban)" Mission for providing assistance to States/UTs in addressing the housing requirement of the slum dwellers and urban poor of Economically Weaker Section (EWS) and Low Income Group (LIG) Categories through following four verticals:

- (i) *"in situ"* Slum Redevelopment through private participation using land as resource;
- (ii) Credit Linked Subsidy Scheme (CLSS);
- (iii) Affordable Housing in Partnership; and
- (iv) Subsidy for beneficiary-led individual house construction or enhancement.

Under the Mission, the income criteria for EWS and LIG have been revised. As per the revised norms, an annual income up to ₹ 3,00,000 and an annual income between ₹ 3,00,001 up to ₹ 6,00,000 have been defined as income criteria for EWS and LIG households respectively.

Total number of urban BPL householders

211. SHRI K. K. RAGESH: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the total number of Urban BPL households in the country; and
- (b) the details of urban BPL households, which are benefiting from various urban poverty alleviation programmes of Government, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) As per the Poverty Estimates 2011-12 released by erstwhile Planning Commission, the number of persons living below poverty line in urban areas in 2011-12 is 531.25 lakhs.

- (b) This Ministry is implementing "Deendayal Antyodaya Yojana (DAY)-National Urban Livelihoods Mission" to reduce poverty and vulnerability of urban poor households by enabling them to access gainful self-employment and skilled wage

employment opportunities for improvement in their livelihoods on a sustainable basis. The details showing State-wise total number of urban poor who benefited under various components of this Mission is given in the Statement.

Statement

*Total number of urban poor benefited under DAY-NULM
(since 2014-15), State-wise*

(As on 22.02.2016)

| Sl. No. | Names of the States/UTs | No. of Self-Help Groups (SHGs) formed | No. of SHGs for given Revolving Fund (RF) | No. of members imparted Skill Trained | No. of Persons assisted for Individual and Group Enterprises | No. of SHGs disbursed loans under SHG Bank Linkage Programme |
|---------|-------------------------|---------------------------------------|---|---------------------------------------|--|--|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | Andhra Pradesh | 7263 | 6901 | 10516 | 5910 | 36955 |
| 2. | Arunachal Pradesh | 425 | 0 | 823 | 20 | 0 |
| 3. | Assam | 0 | 0 | 0 | 0 | 0 |
| 4. | Bihar | 4296 | 3213 | 17054 | 565 | 94 |
| 5. | Chhattisgarh | 7899 | 2352 | 14530 | 3282 | 175 |
| 6. | Goa | 1 | 0 | 182 | 0 | 0 |
| 7. | Gujarat | 1560 | 8 | 1735 | 515 | 0 |
| 8. | Haryana | 125 | 109 | 433 | 366 | 109 |
| 9. | Himachal Pradesh | 615 | 533 | 2947 | 342 | 4 |
| 10. | Jammu and Kashmir | 736 | 0 | 10178 | 367 | 378 |
| 11. | Jharkhand | 1199 | 15 | 0 | 123 | 13 |
| 12. | Karnataka | 4199 | 5428 | 25468 | 7267 | 1250 |
| 13. | Kerala | 959 | 2960 | 0 | 14 | 0 |
| 14. | Madhya Pradesh | 4820 | 473 | 57903 | 10221 | 33 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|-------|--------------------------------|-------|-------|--------|-------|-------|
| 15. | Maharashtra | 5562 | 1226 | 345 | 3134 | 498 |
| 16. | Manipur | 1115 | 280 | 995 | 0 | 0 |
| 17. | Meghalaya | 14 | 0 | 480 | 21 | 0 |
| 18. | Mizoram | 1880 | 1152 | 6877 | 376 | 186 |
| 19. | Nagaland | 341 | 36 | 4780 | 508 | 0 |
| 20. | Odisha | 3091 | 818 | 7210 | 1471 | 420 |
| 21. | Punjab | 439 | 0 | 0 | 299 | 50 |
| 22. | Rajasthan | 4268 | 288 | 6000 | 727 | 0 |
| 23. | Sikkim | 0 | 0 | 190 | 0 | 0 |
| 24. | Tamil Nadu | 21257 | 5625 | 104023 | 27040 | 832 |
| 25. | Telangana | 4872 | 4443 | 9626 | 1379 | 30687 |
| 26. | Tripura | 0 | 0 | 0 | 0 | 0 |
| 27. | Uttar Pradesh | 6121 | 22 | 0 | 6659 | 0 |
| 28. | Uttarakhand | 88 | 12 | 2049 | 409 | 0 |
| 29. | West Bengal | 3215 | 2358 | 38039 | 31 | 0 |
| 30. | Andaman and Nicobar Islands | 0 | 0 | 0 | 0 | 0 |
| 31. | Chandigarh | 84 | 28 | 3795 | 43 | 0 |
| 32. | Dadra and Nagar Haveli | 0 | 0 | 0 | 0 | 0 |
| 33. | Daman and Diu | 0 | 0 | 0 | 0 | 0 |
| 34. | Delhi | 0 | 0 | 983 | 0 | 0 |
| 35. | Puducherry | 0 | 0 | 0 | 0 | 0 |
| TOTAL | | 86444 | 38280 | 327161 | 71089 | 71684 |

New initiatives and housing schemes

212. DR. V. MAITREYAN: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government has implemented any new initiatives and housing schemes to provide housing for all in the country;

(b) if so, the details thereof and the funds earmarked for the same;

(c) the details of steps taken by Government to provide houses for the urban poor living in major cities in India; and